

PARAMOUNT WHEELS PRIVATE LIMITED										
Claims by Sales Tax Department as per Regulation 12 (1) OF IBBI (IRPCP) Regulations, 2016										
Sr. No.	Claim Received Date	Name and Address of the Party	Security Interest(if any)	Total Amount Claimed (Amount in Rs.)			Total Amount of Claims Admitted (Amount in Rs.)			Claims Rejected (Amount in Rs.)
				Principal	Interest	Total	Principal	Interest	Total	
1	08.07.2019	Sales Tax Department, MTNL Building 4th floor, Phatak Road, Bhayander (W), Thane	Nil	1,87,63,624	1,66,77,597	3,54,41,221	3,54,41,221	-	3,54,41,221	-
2	22.08.2019	Sales Tax Department, MTNL Building 4th floor, Phatak Road, Bhayander (W), Thane (GST Dues)	Nil	11,58,59,025	70,19,779	12,28,78,804	11,58,59,025	70,19,779	12,28,78,804	-
3	29.07.2019	Income Tax Department, income-tax, TDS Circle, Thane, Ground floor, Qureshi Mansion, Teen Hath Naka, Gokhale Road, Thane (W) (TDS for the Period of F.Y. 2011-12 to F.Y. 2018-19)	Nil	7,85,890	-	7,85,890	7,85,890	-	7,85,890	-
4	22.10.2019	The Central Goods and Service Tax and Central Excise Department, Division - V, Thane	Nil	1,49,44,014	-	1,49,44,014	1,49,44,014	-	1,49,44,014	-
CLAIMS OF CREDITOR(S) (A)=				15,03,52,553	2,36,97,376	17,40,49,929	16,70,30,150	70,19,779	17,40,49,929	-

Claim is received and admitted provisionally, The Corporate Debtor preferred to appeal against the said order of the Department. It is subject to outcome of Appeal.